

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Customs Appeal No.76678 of 2018

(Arising out of Order-in-Original No.KOL/CUS/COMMISSIONER/PORT/26/2018 dated 20.03.2018 passed by Commissioner of Customs (Port), Kolkata.)

Shri Sanjay Kumar Kothari

...Appellant

VERSUS

Commissioner of Customs (Port), Kolkata

.....Respondent

APPEARANCE

Shri Sudhir Mehta, Advocate for the Appellant (s)
Shri S.Debnath, Authorized Representative for the Revenue

**CORAM: HON'BLE SHRI R. MURALIDHAR, MEMBER(JUDICIAL)
HON'BLE SHRI K. ANPAZHAKAN, MEMBER(TECHNICAL)**

DATE OF HEARING : 16.05.2024
DATE OF DECISION : 16.05.2024

The Appeal is allowed. For order, see order of date in Customs Appeal No.77796 of 2018.

Sd/

**(R. MURALIDHAR)
MEMBER (JUDICIAL)**

Sd/

**(K. ANPAZHAKAN)
MEMBER (TECHNICAL)**

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